

(c) if so, when decision to increase the number of security personnel was taken and details of the number of security personnel increased in Safdarjung Hospital, along with other hospitals;

(d) whether it is also a fact that more than 200 security personnel had been withdrawn afterwards from Safdarjung Hospital; and

(e) if so, reasons therefor and number of security personnel withdrawn?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Increase in the incidents of conflicts with relatives and patients have come to the notice of the Government.

As per Constitutional provisions, "Health" and "Law and Order" are State subjects. Therefore, the concerned State/UT Governments are required to take measures to prevent such incidents under the appropriate legal framework applicable in the respective State/UT.

As far as Safdarjung Hospital is concerned, total of 118 security personnel were increased with effect from 01.02.2019. Apart from the above, 30 Quick Response Team Guards were also increased in the New Emergency Block of Safdarjung Hospital with effect from 01.03.2019.

(d) and (e) The strength of security personnel deployed in Super Specialty Block of the VMMC & Safdarjung Hospital was reduced from 519 to 279 with effect from 01.09.2019. After review of the deployment of security personnel of whole hospital, Safdarjung Hospital was of the opinion that 339 numbers of security guards could be reduced from existing deployed strength of 1691.

#### **Beneficiaries of Ayushman Bharat Yojana**

†1686. MS. SAROJ PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of poor families benefited by the Ayushman Bharat Yojana so far and the number of hospitals in the country empanelled through this scheme; and

(b) whether any target has been set to expand this scheme further and the expenditure set to be made by Government in this regard and the details thereof?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Services at Ayushman Bharat - Health and Wellness Centres (AB-HWCs) are free and Universal to all.

Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) covers around 10.74 poor and vulnerable families as per SECC database on the basis of select deprivation and occupational criteria. In addition to this, many States have identified more groups of beneficiaries for their similar schemes which are implemented in alliance with AB-PMJAY. The number of beneficiaries presently covered is given in the Statement-I (*See below*). The details of hospitals empanelled under AB-PMJAY are given in the Statement-II (*See below*).

(b) At present, there is no proposal for expanding the beneficiary base of AB-PMJAY. The roll out plan of AB - HWCs is given as below:

- FY 2018-19= 15,000
- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 = 30,000 (Cumulative 70,000)
- FY 2021 -2022 = 40,000 (Cumulative 1,10,000)
- Till 31st December 2022 = 40,000 (Cumulative 1,50,000)

Details of indicative costing per HWC shared with States/ UTs are given in the Statement-III.

#### ***Statement-I***

*State-wise details for beneficiary families covered under AB-PMJAY  
as on 25.11.2019 since inception*

State	Beneficiary families covered (in lakhs)*
1	2
Andaman and Nicobar Islands	0.21
Andhra Pradesh	144
Arunachal Pradesh	0.9
Assam	27
Bihar	109

1	2
Chandigarh	0.7
Chhattisgarh	41.5
Dadra and Nagar Haveli	0.7
Daman and Diu	0.5
Goa	0.4
Gujarat	70
Haryana	15.5
Himachal Pradesh	4.8
UT Jammu and Kashmir and UT of Ladakh	6.1
Jharkhand	57
Karnataka	115
Kerala	40.9
Lakshadweep	0.01
Madhya Pradesh	118
Maharashtra	83.6
Manipur	2.8
Meghalaya	8.4
Mizoram	1.95
Nagaland	5.7
Puducherry	1.00
Punjab	45.87
Rajasthan	59.7
Sikkim	0.4
Tamil Nadu	147
Tripura	4.9

1	2
Uttar Pradesh	118
Uttarakhand	19.7
West Bengal **	111.9
GRAND TOTAL	1,363.14

\* The above information relates to beneficiaries supported under PMJAY in alliance with state schemes

\*\* West Bengal has withdrawn implementation of scheme from January 2019.

### Statement-II

*Number of Hospitals empanelled under the AB-PMJAY (as on 28.11.2019)*

State	Total Hospitals	Public Hospitals	Private Hospitals
1	2	3	4
Andaman and Nicobar Islands	3	3	0
Andhra Pradesh	692	225	467
Arunachal Pradesh	2	2	0
Assam	296	157	139
Bihar	752	569	183
Chandigarh	17	5	12
Chhattisgarh	1341	715	626
Dadra and Nagar Haveli	4	4	0
Daman and Diu	3	3	0
Goa	24	11	13
Gujarat	2856	1820	1036
Haryana	506	155	351
Himachal Pradesh	203	149	54
Jammu And Kashmir	157	126	31
Jharkhand	676	221	455
Karnataka	2849	2422	427
Kerala	381	179	202
Lakshadweep	1	1	0

1	2	3	4
Madhya Pradesh	439	341	98
Maharashtra	456	87	369
Manipur	21	14	7
Meghalaya	168	154	14
Mizoram	83	79	4
Nagaland	66	60	6
NHCP	37	12	25
PSU	120	118	02
Puducherry	11	6	5
Punjab	640	205	435
Rajasthan	2049	551	1498
Sikkim	7	5	2
Tamil Nadu	2257	1170	1087
Tripura	64	62	2
Uttar Pradesh	2312	842	1470
Uttarakhand	175	101	74
GRAND TOTAL	19668	10574	9094

***Statement-III****Indicative Costing for Health and Wellness Centres*

## Indicative Costs - (In ₹)

Salaries	Non Recurring	Recurring	Remarks
1	2	3	4
One Mid-level Service provider		480,000	₹ 25,000/ month and ₹ 15,000/ month as performance incentive
Team based incentives		189,120	At 10% of all salaries. Approximately 40% of salary of contractual staff should be linked to performance; regular staff

1	2	3	4
			should not get more than 10% of the team incentive as incentive.
<b>Training</b>			
Bridge Course/ Training on the Standard Treatment Protocols	130,000		IGNOU
Multi-skilling of ANMs, ASHA, MPHW		20,000	
IEC		25,000	₹ 5 per capita
Cost of tablet; software for center and ANM/MPW	20000	5,000	
Lab	100,000	30,000	
Infrastructure Strengthening of SC to HWC	700,000		₹ 7 lakhs for an additional room and toilet including fittings for mid- level service provider.
SUB TOTAL	950,000	749,120	
TOTAL	1,699,120		
Independent monitoring costs for performance assessment at 3%		50,973.60	
GRAND TOTAL	1,750,093.60		

**Survey on quality of medicines supplied to Government  
hospitals/ dispensaries**

1687. SHRI PARIMAL NATHWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has conducted any survey to look into the quality aspects of medicines being distributed in Government hospitals and dispensaries;

(b) if so, the details and the outcome thereof;